

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 189 of 2021

IN THE MATTER OF:

John Cockerill India Ltd.

...Appellant

Versus

JSW Steel Coated Products Ltd. & Anr.

...Respondents

Present: -

**For Appellant: Mr. Nakul Dewan, Sr. Advocate with Mr. Abhishek Sharma,
Ms. Ashly Cherian, Ms. Harshita Agarwal, Advocates.**

**For Respondent: Mr. Aditya Jindal, Advocate.
Mr. Bishwajit Dube, Advocate for R-1
Mr. Mohana, Advocate for R-2.**

ORDER
(Virtual Mode)

05.04.2021 Today, when the case was called out Learned Sr. Counsel for the Appellant and Learned Counsel for the Respondent Nos. 1 & 2 are present.

Learned Counsel for Respondent No. 1 prays some more time to file Reply Affidavit. Learned Counsel for Respondent No. 1 is granted 10 days' time to file Reply Affidavit. Rejoinder, if any, may be filed within one week thereafter.

Learned Counsel for the Respondent No. 2 is directed to file Status Report in place of Reply Affidavit within 10 days.

List the Appeal For Admission (After Notice) on **27th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)